

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 44/AM10 SCHEDULED TO BE HELD ON 27.01.2010,
BUT ACTUALLY HELD ON 28.01.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 44/87-NC-7/2009 of **NORMS COMMITTEE (NC-7)** dealing with ‘Plastic & Rubber Products’ scheduled to be held on 27.01.2010, but actually held on 28.01.2010 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 43/AM10 held on 21.01.2010.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-127	STERICAT GUTSTRINGS	HQ F. No. 01/82/162/00610/AM10/DES-VII	Status: Approved
	NC No.: 44/AM10 Dated: 27.01.2010	Adv. Lic. No. 0510162815 Dated 26.07.2005		

Application: Request to grant permission for redemption against Advance Authorisation No. 0510162815 dated 26.07.2005.

Decision: With oral comments of representative of D/o C&PC, the Committee decided to allow amendment in the description of export product in supersession of norms allowed by NC in its Meeting No. 40/AM06 held on 25.01.2006. Accordingly, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Monofilament	36.00 Sq.	Non Sterile Monofilament	38.52 Mtr. (Size 30

Polypropylene Mesh	Knitted	Mtr.	Polypropylene Knitted Mesh	cm x 30 cm)
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3.1.2	Case No. A-128	UNIVERSAL FORME INDIA (PRIVATE) LTD.	HQ F. No. 01/87/050/00767/AM07/DES-VII	Status: Approved
	NC No.: 44/AM10 Dated: 27.01.2010	Adv. Lic. No. 0410085997 Dated 28.11.2006	RLA F. No. 04/24/040/00315/AM07/	

Application: Request for modification of wastage norms – reg.

Decision: With D/o C&PC OM No. 46011/105/2007-PC.II dated 19.07.2008, the Committee decided to modify the norms in supersession of earlier decision taken in the NC Meeting No. 40/AM08 dated 13.02.2008. Accordingly, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Closed Cell PVC Foam with Adhesive Tape in the width of 8mm to 25mm and thickness of 4mm to 19mm in Spools / Retail packs	1 Sq. Meter	1. Relevant PVC Foam with Adhesive Tape in the width 1.40 meter +/-0.02 meter and thickness 4mm/4.8mm (A610/V710/V1510/V2510)	1.10 Sq. Meter/Sq. Meter content in the export product
		2. Relevant PVC Foam with Adhesive in the width of 1.42+/-0.02 meter and thickness 19 mm (V710)	1.15 Sq. Meter/Sq. Meter content in the export product

3.1.3	Case No. A-132	KAAL FLEX PVT. LTD.	HQ F. No. 01/87162/00110/AM10/DES-VII	Status: Approved
	NC No.: 44/AM10 Dated: 27.01.2010			

Application: Request for fixation of Standard Input-Output Norms for the export product “Poly Core/Barrier Jacket/Flexible Duct Pipes”.

Decision: With D/o C&PC OM No. 46011/45/2009-PC.II dated 01.01.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Core (Dia 6" to 20")	1 No. (25 ft length)	1. Clear Polyester Film	1.08 kg/kg content in the export product
		2. Galvanized (Carbon) Steel Wire	1.08 kg/kg content in the export product
		3. Adhesive (water based Acrylic Emulsion, Solid Content 54+/-2%)	1.08 kg/kg content on dry weight basis in the export product
2. Barrier Jacket (Dia 6" to 20")	1 No. (25 ft length)	1. Clear Polyester Film	1.08 kg/kg content in the export product
		2. Metallized Polyester Film	1.08 kg/kg content in the export product
		3. Serins Jacket (Fibreglass Yarn)	1.08 kg/kg content in the export product
		4. Adhesive (water based Acrylic Emulsion, Solid Content 62.5+/-2%)	1.08 kg/kg content on dry weight basis in the export product
3. Flexible Duct (Dia 6" to 20")	1 No. (25 ft length)	1. Poly Core of Relevant Dia (For captive consumption)	Net + 3% wastage
		2. Barrier Jacket of Relevant Dia (For captive consumption)	Net + 3% wastage
		3. Silver Jacket (Metallized Polyester film jacket) of relevant dia	Net + 3% wastage
		4. Glass Wool Insulation	1.04 kg/kg content in the export product
		5. Hog Reings (Staple Pins)	Net + 2% wastage
		6. Polyester Bags	Net + 2% wastage

NC No.: 44/AM10 Dated: 27.01.2010	01/87162/00488AM09/DES-VII
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Application: Request for fixation of Standard Input-Output Norms (SION) for the export product “Equipment, Spares & Accessories for Laboratories”.

Decision: With D/o C&PC OM No. 46011/34/2009-PC.II dated 19.07.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Micropipette with fixed volume / variable volume / fixed volume junior / multi channel, pipette Help and Tips	1 kg	Relevant Polymers like Nylon Resin/Derlin (Polyacetal)/ABS/PBT/Polycarbonate / Polypropylene / PVDF etc.	1.50 kg/kg content in export product
Note: The above recommendations are on maximum basis of Injection Moulding, inspection and assembling operation involved in the manufacturing process. However the lower quantity of raw-material actually consumed may be allowed for import.			

3.1.5	Case No. A-134	ZAZMAN EXPORTS	HQ F. No. 01/60/162/00039/AM10/DES-VII	Status: Approved
	NC No.: 44/AM10 Dated: 27.01.2010			

Application: Clarification regarding input used against Advance Licences No. 0610003845 dated 10.07.2002 and 0610004139 dated 17.09.2002.

Decision: With DIPP letter dated 13.11.2009, the Committee decided to clarify the following:

The ‘Rubber Toe Caps’ and ‘Rubber Toe Pads’ are having the same function in the manufacture of Leather Industrial Footwear.

3.1.6	Case No. A-135	BERRY PLASTICS PVT. LTD.	Status: Approved
	NC No.: 44/AM10 Dated: 27.01.2010		
Hqrs. F. No.		RLA F. No.	Licence No. & Date

1	39010000	LDPE GRANULES	21.298	M.T	1725106.00	36510.18 US\$
2	29270000	AZODI CARBON AMIDE	1.428	M.T	258468.00	5470.22 US\$
				Total	1,983,574.00	41,980.40

Decision: With D/o C&PC OM No. 46011/10/2009-PC.II dated 18.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LDPE Foam Sheets	1 kg	1. LDPE Granules	0.6264 kg
		2. Azodi Carbon Amide	0.0420 kg

6	Case No.:2/35/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status: Approved
	HQ File :01/87/050/00270/AM10/	RLA File :03/95/040/00148/AM10/	Lic.No/Date:0310545430 13.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39039090	62/0- ACRYLATE & STYRENE MONOMER COPOLYMER EMULSION HAVING SOLID CONTENT 40+/-1% STABILISED BY EMULSIFIERS. (PIDICRYL 3640 H)	57000.000	K.G	1807150.00	38450.00 US\$
				Total	1,807,150.00	38,450.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161210	BUTYL ACRYLATE	4941.900	K.G	355817.00	7412.85 US\$
2	29025000	STYRENE	14939.700	K.G	717106.00	14939.70 US\$
				Total	1,072,923.00	22,352.55

Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 28.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylate & Styrene Monomer Copolymer Emulsion having	1 kg	1. Butyl Acrylate	0.0867 kg
		2. Styrene	0.2621 kg

Solid Content 40+/-1% Stabilised by Emulsifiers (Pidicryl 3640H)		
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Case No.:3/35/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status: Approved
HQ File :01/87/050/00271/AM10/	RLA File :03/95/040/00172/AM10/	Lic.No/Date:0310545435 13.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40021100	62/0- STYRENE & BUTADIENE COPOLYMER LATEX WITH SOLIDS 46 TO 48% (PIDISAR CC 847E/PIDISAR CC 801)	120000.000	K.G	4117200.00	87600.00 US\$
				Total	4,117,200.00	87,600.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29025000	STYRENE	33120.000	K.G	1589760.00	33120.00 US\$
2	29012400	BUTADIENE	17040.000	K.G	1226880.00	25560.00 US\$
				Total	2,816,640.00	58,680.00

Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 28.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Styrene & Butadiene Copolymer Latex with Solids 47+/-1% (Pidisar CC847E) PIDISARCC801	1 kg	1. Styrene	0.276 kg
		2. Butadiene	0.142 kg

3.2 Following adhoc norms are **deferred**:

MANUAL CASES

3.2.1	Case No. A-129	RAYCHEM RPG LTD.	HQ F. No. 01/87162/00262AM09/DES-VII	Status: Deferred
	NC No.: 44/AM10			
	Dated: 27.01.2010			

Subject: Fixation of wastage norms for the export product “Co-Polymers DC 354, 1006 – C-0, 1012 – F – 0, SW 1206, 1050-A-0, 1025, 1032-E-2, CT-70523-0 (DC1051)” in terms of Para 6.7 (e) of HBP Vol.I.

Position: Fresh D/L will be issued by D/o C&PC.

Deferred for eight weeks.

3.2.2	Case No. A-130	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00638/AM08/DES-VII	Status: Deferred
	NC No.: 44/AM10	Adv. Lic. No. 0810065151	RLA F. No. 08/24/040/00361/AM07	
	Dated: 27.01.2010	Dated 31.05.2007		

Application: Request is for fixation of adhoc norms for the export product “Fender Type Long Chain Net Type Harnessing Rubber Fender of different sizes”.

Position: With DIPP letter dated 28.01.2010, following information may be called for from the firm:

"Production / Consumption data for Exports made in weight terms and raw material consumed duly certified by Central Excise."

Deferred for six weeks.

3.2.3	Case No. A-131	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00652/AM08/DES-VII	Status: Deferred
	NC No.: 44/AM10 Dated: 27.01.2010	Adv. Lic. No. 0810066719 Dated 21.08.2007	RLA F. No. 08/24/040/00126/AM08	

Application: Request is for fixation of adhoc norms for the export product “Fender Type Long Chain Net Type Harnessing Rubber Fender of different sizes”.

Position: With DIPP letter dated 28.01.2010, following information may be called for from the firm:

"Production / Consumption data for Exports made in weight terms and raw material consumed duly certified by Central Excise."

Deferred for six weeks.

ONLINE CASES

2	Case No.:16/17/87-ALC1/2009	Party Name:KALPANA INTERNATIONAL	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00132/AM10/	RLA File :06/24/040/00007/AM10/	Lic.No/Date:0610015821 02.07.2009	Defer Date:24.02.2010
	Position: D/L No. 46011/77/2009-PC.II dated 01.09.2009 issued by D/o C&PC, followed by reminder from DGFT on 09.11.2009. Reminder with a copy of D/L may again be sent to firm by DGFT.			

3	Case No.:3/18/87-ALC1/2009	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00141/AM10/	RLA File :05/24/040/00190/AM10/	Lic.No/Date:0510246238 21.07.2009	Defer Date:10.02.2010
	Position: DIPP will furnish comments.			

4	Case No.:9/34/87-ALC1/2009	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00259/AM10/	RLA File :34/24/040/00089/AM10/	Lic.No/Date:3410025167 23.09.2009	Defer Date:10.02.2010
	Position: D/o C&PC furnish comments.			

5	Case No.:1/35/87-ALC1/2009	Party Name:IRE-TEX PREMIER INDIA PVT.LTD,	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00269/AM10/	RLA File :07/24/040/00304/AM10/	Lic.No/Date:0710068242 12.11.2009	Defer Date:10.02.2010
	Position: D/o C&PC furnish comments.			

8	Case No.:1/36/87-ALC1/2009	Party Name:STAR INDIA CONVEYORS	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00273/AM10/	RLA File :10/24/040/00088/AM10/	Lic.No/Date:1010036018 17.11.2009	Defer Date:24.02.2010
	Position: Copy of application may again be sent to DIPP.			

9	Case No.:4/36/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00276/AM10/	RLA File :03/95/040/00525/AM10/	Lic.No/Date:0310546491 19.11.2009	Defer Date:17.02.2010
	Position: D/o C&PC furnish comments.			

10	Case No.:9/36/87-ALC1/2009	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00281/AM10/	RLA File :07/24/040/00312/AM10/	Lic.No/Date:0710068463 25.11.2009	Defer Date:17.02.2010
	Position: D/o C&PC furnish comments.			

11	Case No.:10/36/87-ALC1/2009	Party Name:BHANU COSMETICS PACKAGING PVT. LTD.	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status:Deffered and Re-indexed

	HQ File :01/87/050/00282/AM10/	RLA File :03/94/040/00662/AM10/	Lic.No/Date:0310547749 26.11.2009	Defer Date:17.02.2010
	Position: D/o C&PC furnish comments.			

12	Case No.:1/44/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00335/AM10/	RLA File :31/24/040/00096/AM10/	Lic.No/Date:3110041529 15.01.2010	Defer Date:24.02.2010
	Position: New Case; copy of application awaited from RLA.			

13	Case No.:2/44/87-ALC1/2009	Party Name:BILCARE LIMITED	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00336/AM10/	RLA File :31/24/040/00060/AM10/	Lic.No/Date:3110041530 15.01.2010	Defer Date:24.02.2010
	Position: New Case; copy of application awaited from RLA.			

14	Case No.:3/44/87-ALC1/2009	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00337/AM10/	RLA File :34/24/040/00183/AM10/	Lic.No/Date:3410026152 15.01.2010	Defer Date:24.02.2010
	Position: New Case; copy of application awaited from RLA.			

15	Case No.:4/44/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:44/87-ALC1/2009 27.01.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00338/AM10/	RLA File :35/24/040/00025/AM10/	Lic.No/Date:3510028908 19.01.2010	Defer Date:24.02.2010
	Position: New Case; copy of application awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
